

[English]

Incentives to Village Health Guides in Western Maharashtra

3055. SHRI DHARMANNA MONDAYYASADUL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government propose to enhance financial aid and other incentives in future to Village Health Guide in Western Maharashtra especially of Solapur district; and

(b) the number of village Health Guides functioning in the region and the steps proposed to be taken to improve the performance of Health Guides?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). The Government of India is considering various steps to revamp the Village Health Guide Scheme in the entire country including Maharashtra.

The Total number of Village Health Guides reported to be working in Maharashtra as on 31.3.91 is 42,512, out of which 18,297 are reported to be working in the Western region.

[Translation]

Development of Stations of Champaran Districts, Bihar

3056. SHRI MAHENDRA BHAI THA: Will the Minister of RAILWAYS be pleased to state:-

(a) the expenditure on platforms of various stations of East and West Champaran districts of Bihar during last three years and the amount proposed to be incurred during the current year; and

(b) the details of the proposals of the Government to develop and modernise these stations in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) and (b). Railways do not maintain Civil Districtwise figures of expenditure. It is Railways' endeavour to provide facilities at stations, including those in Champaran District as per prescribed norms, based on the volume of traffic dealt with. Development/modernisation of these stations is also undertaken on need based programme depending on the growth in traffic and subject to availability of funds.

[English]

Illegitimate Births

3057. DR. SHRIMATI PADMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have investigated into the incidence of the birth of illegitimate children in the country;

(b) whether the State Governments have been asked to undertake such enquiries;

(c) if so, the details thereof;

(d) if not, the steps taken to undertake such an investigation;

(e) whether the Government have any proposal to include this topic in school syllabus for teaching the social aspects of such incidence in schools and also through counselling; and

(f) if so, the details thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF YOUTH